

NOTICE

Date of Publication :22-Mar-2021 Last Date: 06-Apr-2021

Applicants are requested to make payment of deficit charges or remove office objections, as the case may be, on or before last date 06-Apr-2021, to make the Certified Copies ready and if the initial deposited amount in the rejected applications on the ground of non removal of objections or for want of payment of deficit charges, is not taken back on or before 05-May-2021, the said amount will be credited to Government and their copying applications will be filed without any action, in view of directions in the Office Order No.277 of 2019 dated 06/12/2019.

| Sr. No. | Application No. (U/O-YEAR NUMBER) | Name of Applicant | Proceeding No. (C.R.No/Dept.) | Objection/Deficit Charges, if any(Rs.) |
|---------|-----------------------------------|--|-------------------------------|--|
| 1 | U-201810917 | Vineet Dujodwala (Plaintiff) | 9187-1992 (3) | 500 |
| 2 | U-201905920 | Adv. Ujwala Deshmukh -MDP & Partners for Defendant | 5026-2007 (14) | 500 |
| 3 | U-202000707 | A. J. Rizvi Adv. for Def. No. 1 | 642-2014 (12) | 50 |
| 4 | U-202002748 | K. C. Ganesh Rao Adv. for Def. | 2678-1981 (Record Dept.) | 200 |
| 5 | U-202002810 | Amin G. Moma Defendant in person | 4989-1995 (Record Dept.) | Obj. |
| 6 | U-202101091 | G. S. Manasawala | 264-1983 (7) | 173 |
| 7 | U-202101209 | Adv. Devendra S. Rajapurkar | 3266-2011 (3) | 30 |
| 8 | U-202101724 | P. D. Gandhi & Associates | 1273-2017 (2) | 30 |
| 9 | U-202101773 | Sanjay Udeshi & Co. | 2495-2004 (7) | Obj. |
| 10 | U-202101863 | M/s. Law Loyals | 1302-2015 (11) | 55 |
| 11 | U-202101864 | M/s. Law Loyals | 1303-2015 (11) | 55 |
| 12 | U-202101865 | M/s. Law Loyals | 1304-2015 (11) | 55 |
| 13 | U-202101866 | M/s. Law Loyals | 1305-2015 (11) | 55 |
| 14 | U-202101867 | M/s. Law Loyals | 2311-2015 (11) | 55 |
| 15 | U-202101869 | M. A. Adanwale | 1505-2009 (12) | 118 |

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| 16 | O-201900859 | K Kshitij Shah & Gandhar Raikar (VERUS) Adv for Defendant No.3 | 3190-2004 (3) | 40 |
| 17 | O-202100638 | Sameer K. Sawant | 15-2017-MHP (17) | 80 |
| 18 | O-202100653 | Manisha Kapadia | 2731-2018 (9) | 2 |